

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 59 of 1995

Wednesday this the 11th day of January, 1995

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

P.V.Gopalakrishnan Nair
(Retired Lower Selection Grade
Sorting Assistant, Head Record
Office, Railway Mail Service,
Trivandrum) Kaithara Veedu, Kudumbonnur,
Pallichal, Nemom PO, Trivandrum. 20. Applicant
(By Advocate Mr. Thomas Mathew)

Vs.

1. Senior Superintendent, Railway
Mail Service, Trivandrum Division,
Trivandrum.
2. Director of Postal Services,
Headquarters, Trivandrum.
3. Director General, Department of
Posts, New Delhi.
4. Union of India, represented by
its Secretary, Ministry of
Communications, New Delhi. Respondents
(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

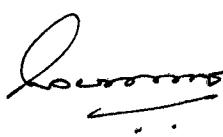
Applicant seeks a declaration that he is
entitled to be considered for promotion to a higher
grade with effect from 19.3.93 in accordance with what
is known as a Biennial Cadre Review Scheme.

2. Learned Senior Central Government Standing
Counsel appearing on notice agreed that the matter
deserves examination. Applicant has already made A7
representation. Counsel for applicant prays that an

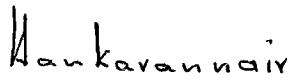
opportunity may be granted to make a more comprehensive representation. We allow applicant to make a comprehensive representation within two weeks of today. If such a representation is received, a reasoned order will be passed thereon within four months of the date of receipt of the representation and the same will be communicated to applicant.

3. With the aforesaid directions, we dispose of the application. No costs.

Dated 11th January, 1995.


S.P. BISWAS

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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